

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**IA(I.B.C)/1598(CH)2023**

**IA(I.B.C)/543(CH)2023**

**IA(I.B.C)/172(CH)2024**

**In**

**CP (IB) No. 162/Chd/Hry/2020**

**(Admitted)**

**IN THE MATTER OF:**

**Mr. Sandeep Bidani**

**... Petitioner-Financial Creditor**

**Versus**

**Praxis Developers India Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 7, 33(2), 19(2), 60(5), IBC 2016**

**Order delivered on 04.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.08.2024.

Sd/-

**Court Officer**